

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 02/09/2013 This Petition was called on for hearing today.

For Petitioner(s) Mr. Anil Kumar Mishra,Adv.
Mr. Anurag Singh,Adv.

For Respondent(s) Ms. Asha Gopalan Nair,Adv.
Ms. Abha R. Sharma ,Adv

UPON hearing counsel the Court made the following
O R D E R

Learned counsel for the petitioner has filed only five spare copies instead of 14 copies. The learned counsel seeks three more weeks time. Granted, as last chance, since the order has been partly complied with. If steps are taken. Issue notice, await return of notice.

List the matter on 1.11.2013.

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|(SUNIL THOMAS)
|Registrar

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